

**IN THE HIGH COURT OF ORISSA AT CUTTACK**

**W.P.(C) No.1743 of 2018**

***Sudarsan Sahoo***

....

***Petitioner***

M/s. A. K. Panda and associates, Advocates

*-versus-*

***State of Odisha and others***

....

***Opposite Parties***

Mr. Ishwar Mohanty, ASC

**CORAM:  
THE CHIEF JUSTICE  
JUSTICE M.S. RAMAN**

**ORDER**

**29.11.2022**

**Order No.**

27. 1. A last chance is granted to learned Additional Standing Counsel for the State to file response to the additional affidavit filed by the Petitioner in terms of order dated 16<sup>th</sup> March, 2022 of this Court on or before 2<sup>nd</sup> January, 2023.
2. List on 24<sup>th</sup> January, 2023.

**(Dr. S. Muralidhar)**  
**Chief Justice**

**(M.S. Raman)**  
**Judge**